43

applied if in the exchange area to which the shift is required, there is Bo applicant on the waiting list in the concerned category who had applied for a telephone earlier than the person asking for the shift.

The rules for transfer and shift are constantly under review.

Accidents on ships berthed in Indian **Ports**

*256. DR. RAJAT KUMAR: CHAKRABARTI: SHRI NRIPATI RANJAN CHOUDHURY: SHRIMATI LEELA DAMO-DARA MENON:

Will the Minister of LABOUR be pleased to state:

- (a) the details of the accidents on ships berthed in the Indian ports during th_e period 1971—75; and
- (b) the steps taken to prevent the accidents?

THE MINISTER OP LABOUR (SHRI K. V. RAGHUNATHA RED-DY): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) Number of accidents on ships berthed in major ports:—

197i	. •		,		1651
1972		1	451		
1973					1094
1974	•				794
1975					882
	(Prox				(lenoisiv

(Provisional)

(b) There are 14 Dock Safety Ins pectors including 3 Junior Inspectors in the major ports. They look after safety and welfare of the workers working on ships. They also carry «n periodic inspections to ensure that lifting gears are in proper order

and there are no violations of the relevant regulations regarding safety. As a result of their activities the accident rates on ships berthed in major ports have shown a declining trend since 1971. Provisional figures of accidents in 1975 is only 882 which indicates that there has been a reduction of 46.5 per cent of accidents as compared to 1971.

to Questions

The Dock Safety Inspectorate under the guidance of the Directo rate General of Factory Advice Ser vice and Labour Institutes also pro motes safety consciousness among the workers and employers. Tripar tite dock safety committees are func tioning in all the major ports. Safety training programmes are also being conducted by the Dock Safety Ins pectors,

Workers participation in private sector undertakings

257. SHRI D. N. DWIVEDI: Will the Minister of LABOUR be pleased to state the names of private setcor undertakings which have taken steps to ensure workers participation at the shop floor and plant level?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): A statement prepared on the basis of information so far in the Ministry showing the names of the private sector undertakings which have taken steps to ensure workers' participation at shop floor and plant level is laid on the Table of the House [See Appendix XCV, Annexure No. 271.

Enhanced benefit rate, for the workers of the Employees State Insurance

*258. SHRI S. KUMARAN: SHRI LAKSHMANA MA-HAPATRO:

Will the Minister of LABOUR bepleased to state:

(a) whether benefits rates for workers under the Employees State Insurances Scheme have been raised; and